

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/1995/ 2048 /A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Nirupama Rajkumari  
Principal Judge,  
Family Court-I,  
Kamrup, Guwahati.

Dated Guwahati, the 06<sup>th</sup> April, 2018


Sub:- **Casual Leave and Restricted holiday.**

Ref:- Your letter No. FCG. 109/18, dtd. 05.04.2018.


Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 17.04.2018 and Restricted holiday on 18.04.2018 with permission to leave the station from the morning of 13.04.2018 till the evening of 18.04.2018 has been granted / ~~rejected~~.

Yours faithfully,

 6.4.18

**JOINT REGISTRAR (VIGILANCE)**

  
5.4.18